

Calcutta High Court (Original Side)

Peonbook Report From 28-06-2021 To 28-06-2021 For (All) Maincase & (All)

Pending : 11 and Disposal : 0

Sl No.	Case No.	Date of Registration	Cause Title	Advocate
1	APOT/97/2021	28-06-2021	MADHO DAS MUNDHRA VS RAILTEL CORPORATION OF INDIA AND ANR.	MUKHERJEE PRASAD AND ASSOCIATES
2	APOT/98/2021	28-06-2021	MADHO DAS MUNDHRA VS RAILTEL CORPORATION OF INDIA AND ANR	MUKHERJEE PRASAD AND ASSOCIATES
3	APOT/99/2021	28-06-2021	MADHO DAS MUNDHRA VS RAILTEL CORPORATION OF INDIA LTD AND ANR	MUKHERJEE PRASAD AND ASSOCIATES
4	APOT/100/2021	28-06-2021	MADHO DAS MUNDHRA VS RAILTEL CORPORATION OF INDIA LTD AND ANR	MUKHERJEE PRASAD AND ASSOCIATES
5	WPO/231/2021	28-06-2021	PURNANAND RAMCHANDRA MISHRA VS UNION OF INDIA AND ORS	TAPAN KUMAR MITRA
6	AP/263/2021	28-06-2021	SHRI BALAJI INFRADEVELOPERS PRIVATE LIMITED AND ANR VS SREI EQUIPMENT FINANCE LIMITED AND ORS	SARBAN BHATTACHARYA
7	AP/264/2021	28-06-2021	SHRI BALAJI INFRADEVELOPERS PRIVATE LIMITED AND ANR VS SREI EQUIPMENT FINANCE LIMITED AND ORS	SARBAN BHATTACHARJEE
8	AP/265/2021	28-06-2021	M/S AGARWAL AND CO VS Union of India	ARIJIT BHOWMICK
9	AP/266/2021	28-06-2021	ARUN KUMAR PRAMANIK VS M/S CHAKRABORTY AND COMPANY	GOURAB GHOSH
10	AP/267/2021	28-06-2021	MADIMA LLC VS BALASORE ALLOYS LTD	KHAITAN AND CO
11	AP/268/2021	28-06-2021	AMoorith PIPES AND TUBES PRIVATE LIMITED AND ANR VS DADU DAYAL COMMOTRADE LIMITED AND ANR.	ADITYA MONDAL

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